

(b) if so, the steps taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Yes, Sir.

(b) Action under Public Premises (Eviction of Unauthorised Occupants) Act, 1971 has been taken to remove these encroachments.

#### **Illegal Occupation of Railway Quarters**

5159. SHRI G.A. CHARAN REDDY: Will the Minister of RAILWAYS be pleased to state:

(a) whether most of the railway quarters in S.C. Railway at Secunderabad have been illegally let out/leased out depriving genuine claimants;

(b) if so, the action taken by the authorities including eviction of quarters;

(c) the reasons for serving eviction notices concentrated only in lower type of quarters and higher type of quarters located in Secunderabad have been left out selectively;

(d) the number of quarters are occupied by non-railway employees including police personnel in the city and the action has been taken to evict them for allotting the quarters to genuine railway employees who are waiting for a long period.

(e) whether any special cell has been created to expedite the cases of eviction and to monitor the progress; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) No, Sir. However, a few cases of subletting of railway quarters by railway officials have been noted during the checks conducted by vigilance.

(b) Action under D&AR has been initiated against the delinquent officials besides cancellation of their allotments.

(c) Eviction proceedings have been initiated in all cases where subletting has been detected without exception.

(d) Out of 93 cases of subletting noted during January-March, 1997, 54 quarters were sublet to outsiders. Allotment of these quarters has been cancelled and the same are being allotted to the next eligible employees. The quarters under the occupation of the police personnel are under the administrative control of the State Police since a few decades and their allotments are controlled by them.

(e) No, Sir.

(f) Does not arise.

#### **Setting up of Terminal Station at Tala**

5160. SHRI TARIT BARAN TOPDAR: Will the Minister of RAILWAYS be pleased to refer to reply given to Unstarred Question No. 4159 on December 19, 1996 and state:

#### **QUESTION**

(a) whether the Government have fixed any target to set up Terminal Station at Tala;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) to (c) The proposal of additional facilities at Tala has been approved as "Material Modifications" to the existing estimate of Calcutta Circular Railway. The project is likely to be completed by September 1999, depending on the availability of funds.

#### **Study on Travelling**

5161. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether any study has been made or a committee has been appointed to look into people's preference for Road travel although Railway travel is cheaper and eco-friendly; and

(b) if so, the reasons for such preferences?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) No, Sir.

(b) Does not arise.

#### **Recruitment of RPF Personnel**

5162. SHRI RAM SAGAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether his Ministry had entrusted the task of undertaking probe into a large number of complaints alleging that some former officials allegedly recruited RPF personnel on consideration of bribes;

(b) if so, the details thereof;

(c) the action taken by the Government in this regard; and

(d) the steps taken or proposed to be taken by the Government to ensure non-recurrence of the irregularities and corruptions in the recruitment of RPF in Railways?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) to (c) Yes, Sir.

A case has been registered and investigation has been taken up by the CBI in this regard.

(d) It has been decided to nominate only serving officers to serve on the recruitment committees in future.

#### **Appointment on Compassionate Ground**

5163. SHRIMATI LAKSHMI PANABAKA: Will the Minister of RAILWAYS be pleased to state:

(a) whether representations regarding appointment of dependents of deceased railway employees on compassionate grounds have been received by the Government during the last two years;

(b) if so, the details thereof;

(c) the action taken by the Government thereon; and

(d) the steps initiated to ensure their recruitment expeditiously?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Yes, Sir.

(b) As a large number of representations regarding compassionate appointments are received by MR/MOS(R) in the Ministry of Railways (Railway Board) office as well as by the Zonal Railways including Divisional Headquarters and Production Units etc., it is not feasible to give the details of such representations.

(c) and (d) Such representations are considered on merits keeping in view the extant policy regarding compassionate appointments and appropriate action is taken as warranted.

#### **Metre Gauge Rail Lines**

5164. DR. SATYANARAYAN JATIA: Will the Minister of RAILWAYS be pleased to state:

(a) the kilometers on which metre gauge line is operating at present in the country zone-wise;

(b) the details regarding diesel rail engines and coaches provided to each Zonal Railway on metre gauge line during each of the last three years;

(c) the details regarding new rail passenger services provided on metre gauge line during the above period under Ratlam Railway Division; and

(d) the details regarding facilities given to Mass Rapid Rail Service between Ujjain-Indore-Ujjain?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) length (Route kilometres) of metre gauge lines zone-wise as on 31.3.96 (latest available):

Railways zone	Metre Gauge Route	Kilometres
Northern		2,075
Northern Eastern		3,514
Northeast Frontier		2,685
Southern		3,270
South Central		2,119
Western		4,838
Total		18,501

(b) Railways have not manufactured and supplied any MG diesel locos and coaches to zonal railways during the last three years. However, due to gauge conversion some Metre Gauge locos and coaches have been transferred from one railway to another depending upon the gauge conversion programme.

(c) 69/70 Mhow-Indore Fast passenger introduced.

(d) 9303/9304 Indore-Ujjain-Bhopal Inter-city Express (DMU) introduced.

#### **Mining Lease of Alumina Project in Orissa**

5165. SHRI BHAKTA CHARAN DAS: Will the Minister of MINES be pleased to state:

(a) whether the Government of Orissa has submitted any alumina project for want of sanction of mining lease;

(b) if so, the details thereof;

(c) the present position of the project alongwith the reasons for delay in clearance; and

(d) the time by which project is likely to be cleared?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA): (a) to (d) The State Government have sent a proposal for approval to the grant of mining lease for Bauxite over 1388.74 hectares in village Baphalimai in Rayagada district of Orissa in favour of M/s. Orissa Mining Corporation. The Orissa Mining Corporation and INDALCO has reached an agreement that once a lease is sanctioned in favour of Orissa Mining Corporation, it will be transferred to INDALCO or the JVC named Utkal Alumina International. The State Government expects that the project will be covered within two years from the date of transfer of lease in favour of INDALCO.

#### **Increased Traffic**

5166. SHRI A.G.S. RAM BABU: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the passenger traffic both domestic and international have increased largely over the years;